## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

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**PETITION NUMBER** 

: CP/61/2017

NAME OF THE PETITIONER(S)

: NIMISHA NIHAR DOCTOR

NAME OF THE RESPONDENT(S)

: Malabar ENVIRO VISION PVT LTD

**UNDER SECTION** 

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

OL DRIREM R. DAVE

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## **ORDER**

PCS representing the petitioner present. PCS representing the respondents present. PCS representing the petitioner submitted that the respondent has violated the orders passed by this Tribunal dated 16.11.2017. The matter is adjourned for passing orders in relation to the interim prayers. Put up on 16.03.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)

Member(Judicial)

bc